

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

53/14(1)/ND/2018

In the matter of :
Johnson Leather World Limited

..PETITIONER

SECTION
Under Section 14 (1)

Order delivered on 28.8.2018

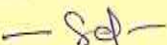
Coram :
R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor: Mr. Arvind Kumar Kushwaha, PCS
For the Respondent/Corporate Debtor :
For the Intervener


: Ms. Kusum Yadav, Co. Prosecutor for ROC

ORDER

Re-notified for hearing on 14.9.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.8.2018